

6

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/691/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : KAMAL CHAND
NAME OF THE RESPONDENT(S) : AVADH RAIL INFRA LIMITED
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	Asish Jain Luria For Suvana & Suvana	Counsel for Petitioner	
---	---	------------------------	--

2	S. Sivalingam Narayan	Counsel for Respondent	
---	-----------------------	------------------------	---

ORDER

Counsels representing both the parties are present. Heard. Order is reserved.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc